NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 218/16	TP 203/17	For hearing	391/394	Aptean Software India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON	Petitioner	Lakohmi
	For CK Nandakum	ar (Apteon	de -
	Low Chambers	Loftware)	
	(9880073412)	0	

Counsel for petitioner is present. He has already filed a memo along with certificate issued by the Chartered Accountant regarding accounting treatment. Counsel has filed synopsis. He has also filed copy of the order of this Tribunal wherein the Tribunal has compounded the violation. Assistant from OL office is present. Smt. Prema Hatti, earlier appeared for ROC and RD. Heard.

For consideration, list it on 06.10.2017.

MEMBER (J)